

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29.

IA-3918/2023 in C.P.(IB)/1281(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES:

Hotel Horizon Pvt. Ltd.

Vs

PCK Corporation LLP

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The hearing held through Video Conference:

1. This Applications has been filed by the Resolution Professional for payment of his fees.
2. In view of the stay granted by the Hon'ble NCLAT, this IA is listed on **14.12.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)